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W.P(C)No. 282 OF 2004  
ITEM No.10

Court No. 3

SECTION PIL

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No.282/2004( For Preliminary Hearing )

SHAMS KHWAJA

Petitioner (s)

VERSUS

ELECTION COMMISSION OF INDIA

Respondent (s)

( With Appln(s). for directions )

Date : 28/06/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE P.VENKATARAMA REDDI

( VACATION BENCH )

For Petitioner (s)

Petitioner-In-Person

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

The Writ Petition is dismissed.

( Y.P. Dhamija )  
AR-cum-PS

(Veera Verma )  
Court Master